

OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQs) : DELHI

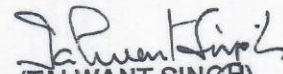
ORDER

The following cases presently pending in the court of Sh. R.P.S. Teji, Addl. District Judge (Central) are hereby withdrawn and assigned to the Court of Additional District Judges (Central) mentioned in the Column No.3 for disposal in accordance with law, with immediate effect :-

Name of Transferor Court	Cases as per list attached	Name of Transferee Court Column No.3
Sh. R.P.S. Teji, Addl. District Judge (Central)	CS (S.No.1 to 5) RCA (S.No.1&2)	Sh. Laxmi Kant Gaur Addl. District Judge (Central)
	CS- (S.No. 6 to 10) MCA (S.No.1 & 2)	Ms. Barkha Gupta Addl. District Judge (Central)
	CS (S.No.11 to 15) Misc. (S.No.1 & 2)	Sh. Sunil Beniwal Addl. District Judge (Central)
	CS (S.No. 16 to 20) Misc. (S.No. 3 & 4)	Ms. Bimla Kumari Addl. District Judge (Central)
	CS (21 to 25) Executions (S.No. 1 & 2)	Sh. J.P. Nahar Addl. District Judge (Central)
	CS (S.No.26 to 30) Executions (S.No. 3 &4)	Sh. Vishal Singh Addl. District Judge (Central)
	CS- (S.No. 31 to 35) Executions- (S.No. 5 & 6)	Sh. Arun Sukhija Addl. District Judge (Central)
	CS (S.No. 36 to 40) TM (S.No. 1 & 2)	Sh. Manoj Kumar Addl. District Judge (Central)
	CS (S.No. 41 to 44) Executions (S.No. 7 & 8)	Sh. Ankur Jain Addl. District Judge (Central)
	CS (S.No. 45 to 49)	Sh. Manish Yadhuvanshi Addl. District Judge (Central)
CS (S.No. 50 to 54)	Sh. Sanjeev Kumar Addl. District Judge (Central)	

Besides the above cases mentioned in the list, if there is any connected matter(s) left over the same be also sent to the transferee court(s) along with the main case(s). The cases fixed for Order/ Judgment and designated work shall not be transferred.

Ahlmad of the transferor courts shall send the case files/records/proceedings immediately to the transferee court(s) well before the next date of hearing fixed in the matter. The lists of cases to be transferred shall be notified to the public at large so as to avoid any inconvenience to the public/litigants and lawyers.


(TALWANT SINGH)

District & Sessions Judge (HQs)
Delhi

No. 880/31661-703 /F.3(4)/AD&SJ/Gaz/2019 Dated: 03 APR 2019

Copy forwarded for information & necessary action to :

Sub:- Cases transfer from the Court of Sh. R.P.S. Teji, ADJ (Central)

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Officers concerned.
3. The Sr.AO(J)/AO(J), Admn. Branch (I,II&III), General Branch, Filing Section (Central), Facilitation Centre, In-charge (Lock-up) Tis Hazari Courts, Delhi.
4. The PS/Reader to undersigned.
5. The Ahlmad of the concerned courts, Tis Hazari Courts, Delhi.
6. The Secretaries, all Delhi Bar Association, Delhi/New Delhi.
7. The Website Committee (English/Hindi) Tis Hazari Courts, Delhi to display the transferred cases list on the website.
8. For uploading LAYERS.

Jatwant Singh
District & Sessions Judge (HQs)
Delhi

Below the above cases mentioned in the list, there is any concerned matter,
for the same to be sent to the transfer court, along with the main case. The
copy of the Order, judgment and decrees and decrees and decrees shall not be transferred.
A copy of the transfer order shall also be sent to the court of the original court.
The date of transfer shall be notified to the parties to the case as to
the date of transfer of the case to the court of the original court and to the
court of the original court.